

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF DHAVALPRATAPSIH MOHITEPATIL AGRO
INDUSTRIES LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	DHAVALPRATAPSIH MOHITEPATIL AGRO INDUSTRIES LIMITED
2.	Date of incorporation of corporate debtor	15 th October, 2007
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Pune, India, under the Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01111PN2007PLC130850
5.	Address of the registered office and principal office (if any) of corporate debtor	PRATAPGAD", AT: DHAVALNAGAR POST : SHANKARNAGAR, TALUKA: MALSHIRAS SOLAPUR MH 413118 IN
6.	Date of closure of Insolvency Resolution Process	28 th July, 2021
7.	Liquidation commencement date of corporate debtor	29 th July, 2021 (Order downloaded from nclt.gov.in on 16.08.2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Name– Dharit K Shah Reg No- IBBI /IPA-001/IP-P00993/2017-2018/11640
9.	Address and e-mail of the liquidator, as registered with the Board	Reg. Add – C/o. Bipin & Co, Chartered Accountants, 302, Centre Point, R.C. Dutt Road, Alkapuri, Vadodara, Gujarat – 390 007. Email - bipin.smdt@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	<u>C/o. Bipin & Co, Chartered Accountants, 302, Centre Point, R.C. Dutt Road, Alkapuri, Vadodara, Gujarat – 390 007. Email – cirp.dhavalpratap@gmail.com</u>
11.	Last date for submission of claims	15 th September, 2021

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the *DHAVAL PRATAPSIH MOHITEPATIL AGRO INDUSTRIES LIMITED* on 29th July, 2021 (Order downloaded from nclt.gov.in on 16.08.2021) .

The stakeholders of *DHAVAL PRATAPSIH MOHITEPATIL AGRO INDUSTRIES LIMITED* are hereby called upon to submit their claims with proof on or before 15th September, 2021, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Dharit Kishorbhai Shah

Date: 18th August, 2021

Liquidator of DHAVALPRATAPSIH MOHITEPATIL AGRO INDUSTRIES LIMITED

Place: Vadodara

Reg. No- IBBI/IPA-001/IP-P00993/2017- 2018/11640